

**MR. SPEAKER:** Please take your seats. When I am standing, you should sit. Well, we were doing something before. We have not done it today. It is not as per the rules that you take it as your right and do it. Now, we have gone to the other items. Let us proceed with that. We will see about it later on, on the next day.

*(Interruptions)*

[*Translation*]

**SHRI RAM VILAS PASWAN** (Rosera): Mr. Speaker, Sir, I have given notice of an Adjournment Motion. *(Interruptions)*

**SHRI MADAN LAL KHURANA** (South Delhi): Mr. Speaker, Sir, I wrote to you to-day before 10 O'clock giving notice of my intention of raising the issue of postponement of elections in Punjab. I would like to know as to when the elections would be held in Punjab and reasons why the elections were not held there. The people of the State are being killed. Please let us know the time by which elections would be held in the State? How the elections were postponed just 24 hours before these were scheduled to be held? Mr. Speaker, Sir, I want to know as to why the elections in the State of Punjab were postponed just before 24 hours and why so many people were killed? Crores of rupees were spent for holding elections but the elections were not held, instead these have been postponed upto September. What were the reasons for postponement of the elections and what is the stand of the Government in this regard? This decision was taken even before the Government took the oath. The Government should explain why the elections in Punjab were postponed?

[*English*]

**MR. SPEAKER:** All these important matters, which the hon. Members want to discuss, can be discussed, will be discussed. Now, you can discuss

them in this hour or you can discuss them while discussing the Motion or you can discuss them while discussing the Address given by the President to the Members. Or, if you want, you can discuss them in any other fashion also. What actually happened immediately after the Question Hour was that I thought that you have nothing important to raise. So, we went to the other matter. Now that we have come to this, let us not go back. We will see to it later.

*(Interruptions)*

**SHRI PHOOL CHAND VERMA** (Shajapur): What about Zero Hour?

**MR. SPEAKER:** Please take your seat. There is absolutely nothing mentioned about what you are saying in the Rules.

But then we are not dispensing with it. But as the things have gone today in this House, let us continue with what has reached. You can resort to your rights tomorrow or day-after-tomorrow.

*(Interruptions)*

[*Translation*]

**SHRI MADAN LAL KHURANA:** Mr. Speaker, Sir, it is in your knowledge that a decision was taken that those Members who gave in writing before 10 O' clock would be allowed to raise their points in the House. This was the practice which is being discontinued. I request you to allow the hon. Members who wants to raise important issues during the zero hour. I have given you in writing before 10 O' clock. *(Interruptions)*

[*English*]

**MR. SPEAKER:** We will do that later on, not now.

[*Translation*]

**SHRI KALKA DAS** (Karol Bagh): Mr. Speaker, Sir, why the elections are not being held in Delhi? ... All people are in difficulty. All the work has come to a stand still. *(Interruptions)*